

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

CA(CAA) No. 126/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

| Name of the Company Under Section |           | Saakar Construction Pvt.Ltd. & Ors.  230-232 |            |             |
|-----------------------------------|-----------|--|------------|-------------|
|                                   |           |  |            |             |
| 10                                | SAILENDRA | KUMAR TIWARI                                 | Palitioner | Jalut I. wa |
|                                   |           |  | *          | 12 -9-17    |

1

## ORDER

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for some time as he received the brief recently from the previous lawyer. Heard, prayer is allowed.

Fixed on 30.10.2017.

MANORAMA KUMARI MEMBER(J)

Sd/-